

(COURT ROOM NO. 3)
DATE : 01st DECEMBER, 2020

DAILY BOARD OF URGENT CASES

SR. NO	CASE NO.	STAGE	NEXT HEARING DATE
1	584/14 @ NM4134/17 CHS 1323/18	Order	
2	3263/14	Order	
3	St. 3826/20 @NM 1349/20	Order	
4	806/17 @NM 1789/17	Settlement	
5	9285/99 @MA 90/18	Arguments	

(COURT ROOM NO. 3)
DATE : 02nd DECEMBER, 2020

DAILY BOARD OF URGENT CASES

SR. NO	CASE NO.	STAGE	NEXT HEARING DATE
1	3796/09 @NM 3801/19	Order	
2	1091/20 @NM 934/20	Order	
3	2515/14 @NM 4014/19	Order	
4	6266/05	Judgment	
5	6636/05	Judgment	
6	1044/15	Framing Issues	

(COURT ROOM NO. 3)
DATE : 03rd DECEMBER, 2020

DAILY BOARD OF URGENT CASES

SR. NO	CASE NO.	STAGE	NEXT HEARING DATE
1	1876/13 @NM 2112/19 NM 2112/19	Order	
2	St. 4473/20 @NM 1342/20 NM 1425/20 NM 1539/20	Hearing	
3	St. 4474/20 @NM 1363/20 NM 1423/20 NM 1540/20	Hearing	
4	St. 4475/20 @NM 1344/20 NM 1424/20 NM 1538/20	Hearing	

(COURT ROOM NO. 3)
DATE : 04th DECEMBER, 2020

DAILY BOARD OF URGENT CASES

SR. NO	CASE NO.	STAGE	NEXT HEARING DATE
1	1792/05(Disp) @NM 4259/19	Settlement	
2	1206/20 @ CS 564/20, 587/20, 593/20, NM 1530/20	Hearing	
3	St. 4660/20 @NM 1579/20, CS 618/20, 1647/20	Hearing	
4	7450/05	Framing Issues	
5	1607/15	Framing Issues	

(COURT ROOM NO. 3)
DATE : 05th DECEMBER, 2020

DAILY BOARD OF URGENT CASES

SR. NO	CASE NO.	STAGE	NEXT HEARING DATE
1	83/17 @NM 360/17	Settlement	
2	6629/95(disp) @CS 2199/19	Consent Term	